

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

21.01.2019

T.A./260/5/2015

COUNTER NOT FILED

L K PANDA

-V/S-

ALL INDIA RADIO

ITEM NO:26

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. No one had appeared on previous dates i.e. on 02.01.2019.</p> <p>It is seen from record that notice has been issued to the applicant by the Registry vide letter dated 22.09.2016.</p> <p>This T.A is dismissed for default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>